F.No. 01(03)/Roster/CESTAT/2018 Customs, Excise & Service Tax Appellate Tribunal West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 11.04.2018

ORDER NO. 61 OF 2018

Hon'ble President is pleased to modify the roster order no. 58 of 2018 for CESTAT, Delhi for 13/04/2018 to the extent indicated below:-

 On 13/04/2018 at 02.30 p.m. Hon'ble Sh. S. K. Mohanty, Member
 (J) and Hon'ble Sh. V. Padmanabhan, Member (T) will hear following ROM application:

ROM application No. 50129/2018-Cus (DB) in Appeal no. ST/1947/2012-CUS(DB)

2. On **13/04/2018** after aforementioned specially assigned DB matter is over Hon'ble Sh. V. Padmanabhan, Member (T) will hear following Difference of Opinion matters:

Appeal No. E/55324/2013-EX(DB) and others.

By Order

(A.Mohan Kumar)

Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Members/ P.A. Registrar/ Dy. Registrar/Asstt. Registrar/Bar Association/CDR/SDRs/Notice Board/ Website/Guard File/Office Copy.

Dy.Registrar

F.No. 01(03)/Roster/CESTAT/2018 Customs, Excise & Service Tax Appellate Tribunal West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 11.04.2018

ORDER NO. 62 OF 2018

Hon'ble President is pleased to notify the following sitting w.e.f. 16/04/2018 to 20/04/2018 for CESTAT, Mumbai to the extent indicated below:-

COURT	PERIOD	WORK ASSIGNED
	From 16/04/2018 to	Excise, Customs and
		Service Tax Division
and Hon'ble Sh. Raju,		Bench Matters
Member (Technical)		
Hon'ble Sh. C. J. Mathew,	From 16/04/2018 to	Single Member Matters
Member (Technical)	20/04/2018	

Note:

1. Whenever any Member of a Division Bench is un-available, the other Member of that Bench will hear Single Member matters, as notified.

(A.Mohan Kumar

Registrar

By Order

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SPS to Hon'ble President/Hon'ble Members/ P.A. Registrar/ Dy. Registrar/Asstt. Registrar/Bar Association/CDR/SDRs/Notice Board/ Website/Guard File/Office Copy.

Dy.Registrar

F.No. 01(03)/Roster/CESTAT/2018 Customs, Excise & Service Tax Appellate Tribunal West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 11.04.2018

ORDER NO. 63 OF 2018

Hon'ble President is pleased to notify the following sitting w.e.f. 16/04/2018 to 20/04/2018 for CESTAT, Delhi to the extent indicated below:-

PERIOD	WORK ASSIGNED
From 16/04/2018 to	Excise & Customs and
20/04/2018	Service Tax Division
	Bench Matters.
From 16/04/2018 to	Single Member Matters.
20/04/2018	
	From 16/04/2018 to 20/04/2018 From 16/04/2018 to

Note:

- 1. Whenever any Member of a Division Bench is un-available, the other Member of that Bench will hear Single Member matters, as notified.
- 2. On every Friday afternoon special bench sittings will be notified, if any.

By Order

(A.Mohan Kumar)

Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Members/ P.A. Registrar/ Dy. Registrar/Asstt. Registrar/Bar Association/CDR/SDRs/Notice Board/ Website/Guard File/Office Copy.